HIGH COURT OF KARNATAKA, BENGALURU <u>N O T I F I C A T I O N</u> NO. HCRB/LCRA - 20/2022, DATED 28TH MARCH, 2024 SELECTION OF CANDIDATES TO THE POST OF "LAW CLERK – CUM – RESEARCH ASSISTANT" ON HONORARIUM BASIS

LAST DATE FOR SUBMISSION OF APPLICATION THROUGH ONLINE: 17TH APRIL, 2024

With a view to encourage brilliant and talented Law Graduates to join the legal profession and to give them exposure to various facets of litigation and branches of law and familiarity with Court procedures, the High Court of Karnataka, Bengaluru is engaging Law Clerk – cum - Research Assistants on honorarium basis.

Applications are invited through **online** from eligible candidates for selection to 08 vacant posts of Law Clerk – cum - Research Assistant on Honorarium basis and to the vacancies that may arise as on the date of issuance of final selection proceedings. The candidates can apply by visiting the High Court of Karnataka official website i.e., *https://karnatakajudiciary.kar.nic.in*

Eligibility:

- (a) must possess Law Degree from a recognized University with a minimum of aggregate of fifty percent (50%).
- (b) Maximum age for the candidate to apply is 30 years as on the last date of application.
- (c) must have enrolled as an Advocate in Karnataka State Bar Council.

(d) must have research and analytical skills, writing abilities, knowledge of computers including retrieval of desired information from various search engines / process such as eSCR, SCC Online, Manupatra, Law Finder, AIR Online Database, etc.

Terms and Conditions

- The Law Clerk cum Research Assistant will be attached to one of the Hon'ble Judges of the High Court of Karnataka and shall assist the Hon'ble Judge not only in the judicial work but also in the administrative work which includes.
 - (i) reading of case files, preparation of case summary, synopsis, notes and chronology of events.
 - (ii) identifying the facts, issues and questions that may arise or may have to be addressed.
 - (iii) observe the Court proceedings and to make notes of the arguments / citations.
 - (iv) to carry out research work on case laws, books and articles for assisting in the preparation of judgments.
 - (v) assisting in the preparation of speeches and academic papers.
 - (vi) such other duties entrusted by the Hon'ble Judge.
- The candidates will have access to the Court Hall, Chamber, Library and to access the computer with the permission of the respective Hon'ble Judge.
- 3) During the period of assignment, the candidate will be entitled for monthly honorarium of ₹25,000/- (Rupees Twenty Five Thousand only). The term of assignment shall be till January 2025 or one year from the date of report to duty which is subject to extension by Government of Karnataka and High Court of Karnataka.

- 4) The assignment as Law Clerk cum Research Assistant is a full-time assignment and during the period of assignment, the candidate will not be entitled to practice as an Advocate or take up any other employment. The candidate selected is required to give necessary intimation to the Karnataka State Bar Council with regard to taking up the assignment as such.
- 5) The Law Clerk cum Research Assistant is to maintain discipline and confidentiality.
- 6) The Law Clerk cum Research Assistant assigned to assist the Hon'ble Judge will not be entitled to appear before the particular Hon'ble Judge, for a period of one year from the date of termination of the assignment as Law Clerk – cum – Research Assistants.
- 7) The Law Clerk cum Research Assistant will not be entitled to appear in the cases heard by the Hon'ble Judge to whom the Law Clerk - cum - Research Assistant was assigned to assist regardless of whether the Law Clerk - cum - Research Assistant had worked on that case.
- 8) The assignment as Law Clerk cum Research Assistant will not confer any right or preference for any employment in the High Court or the Government.

Method of Selection:

The candidates will be selected on the basis of academic record, achievements there of and performance in the interview to be conducted by a Committee of Hon'ble Judges constituted by Hon'ble the Chief Justice.

Note:-

- The applications will be considered based on the information furnished by the candidates in the online application and such of the candidates whose applications are in order will be called for interview.
- The candidates are to appear for interview at their own cost.
- The selected candidates will be posted to work at High Court of Karnataka, Principal Bench at Bengaluru or Benches at Dharwad and Kalaburagi, if necessary.
- Any violation of the above mentioned terms and conditions or any breach of discipline or any misconduct by the Law Clerk - cum - Research Assistant will attract termination of selection without any notice.

Last date for submission of online application:

The candidates are directed to submit the online applications by visiting the High Court of Karnataka official website i.e., *https://karnatakajudiciary.kar.nic.in* and *the website will accept the applications round the clock till* **17**th **April 2024, 11.59 p.m**.

BY ORDER,

Sd/-(K.S. BHARATH KUMAR) REGISTRAR GENERAL HIGH COURT OF KARNATAKA BENGALURU.